Declaration of Assets and Liabilities

Year 2024-25

	11										
20(E	51)	I, <u>Vikas K</u>	(umar,	son/da	ughter/wif	e of _	Sh	ri Rajend	ra Pr	asad ,	
Licely		32 years,									
9 13.	present	ly working as	Assistan	t Section	on Officer	give	her	ein belov	v the	details o	f the
	assets	(immovable,	movable,	bank	balance,	etc.)	of	myself,	my	spouse	and
HIWAY	depend	ants*:					(6)				

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) MONIKA KUMARI	Dependant-2 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-3 Name SMT. DROPATI DEVI(MOTHER)	Dependant-4 Name Vinika Kumari (Daughter)
(i)	Cash	Rs- 44620/-	17000/-	15000	25000	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 1460/ AXIS SAVING A/CS- Rs- 3159/ PPF - 239556/-	INDIAN Bank Rs-2500/-	100000	30000	
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY HAVING YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING HALF YEARLY PREMIUM OF RS 1485 /-(SUM ASSURED - 50000/-)	HDFC TERM LIFE PREMIUM 553/- PER MONTH	LIC POLICY OF SUM ASSU-RED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-	•
		POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/ RD OF MONTHLY PREMIUM OF RS – 3000 /- and RS- 500 in Saving a/c in post office HDFC TERM LIFE PREMIUM 1756/- PER MONTH NIVA BUPA MEDICAL INSURANCE SUM ASSURED 10 LAKH				
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150DTS-I BIKE (DATE OF MANUFACTURING- 10/2019) HAVING REGISTERATION NO. BRO1EN1462 and REGISTRATION DATE- 14.11.2019 Maruti Suzuki celerio car (DATE OF MANUFACTURING- 10/2017) HAVING REGISTERATION NO. BRO1DF6515 and REGISTRATION DATE- 09.10.2017	•	Meas kumae		

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(vi)	Jewellery (give details of weight and value)	Almost 80 Gm of gold	80 gram of Gold arnament 190 gm of silver arnaments	50 Gm of Gold arnaments	70 gm of Gold arnaments 50 gm of silver arnaments	
(vii)	Other assets, such as values of claims / interests	-	-	•	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.				Dependant-2 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-3 Name SMT. DROPATI DEVI(MOTHER)	Dependant-4 Name Vinika Kumari
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	-	(Daughter)
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	Approx 1 and ¾ kattha at sriram ijari buxar Approx 1 kattha at lalganj buxar, And 1 kattha at gajadhar ganj buxar.	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	House property at gajadhar ganj Buxar	-	-
iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-		-	-
()	Others (such as interest in property)	-	-		-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

(=)	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	SBI - 750000/-	10.02.2025 80064/-		
	400	AXIS- 80000/-			
	(ii) Loans from financial institutions		41190/-		
	(iii) Government Dues:				
	(a) dues to departments dealing with government accommodation				

Vikas kumar.

	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		·
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2024-25 Income Tax including surcharge- 61334/- PAN NO DMRPK2017P	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	•
	(iii) Sales Tax [Only in case of proprietary business]		<u> </u>
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	1101240	56418	3		N v			
Gender	:-	M	(M/F)						
Date of Birth	:-	0 6	0	1	1	9	9	3	DD/MM/YYYY)
Class/Group	:-	В	7 (4	/B/C)					
Cadre	:-	ADMINISTRA			AS PATN	A			
		(Full Name B.S.S Bil						Service	2,
Home District	:-	BUXAR					.,		
I hereby de	clare	that the	above	det	ails a	are ti	rue t	o the	best of my

knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

> Vikas Kumar. Signature Name of Employee: VIKAS KUMAR -I Designation: ASSISTANT SECTION OFFICER Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA Date: 13.02.2025

SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Vikes Kuman.